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The Minister of Transport, Aviation. Shipping and Teurism (Shri Sanjiva Reddy): The information is being collected and will be placed on the Table of the Sabha in due course.

Compensation to Kerala Fishermen

75. Shri A. V. Raghavan: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether there is any proposal under consideration to pay compensation to the owners of mechanised fishing boats who have suffered damages due to cyclone; and

(b) if so, the nature of assistance proposed to be given to the boat owners?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menoin): (a) There is no proposal under the consideration of the Central Government to pay compensation,

(b) Does not arise.

Calicut Airport

Shri A, V. Raghavan: Shri A, K. Gopalań:

Will the Minister of **Transport**, Aviation, Shipping and Tourism be pleased to state:

 (a) whether Government have decided to locate the Calicut airport in Kerala at Karipur village;

(b) if so, whether the estimates for the project have been prepared; and

(c) when the construction work will commence?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) The matter is under consideration.

(b) No. Sir.

(c) The work is expected to be undertaken during the Fourth Plan.

Bpare Parts for Mechanised Fishing Vessels in Kerala

77. Shri A. V. Raghavan: Shri Vasudevan Nair: Shri A. K. Gopalan: Shri Warior:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government are aware of the difficulties of mechanised fishing vessel owners in Kerala in getting spare parts of marine diesel engines;

(b) if so, the steps taken to import spare parts of marine diesel engines; and

(c) the amount of foreign exchange sanctioned for this purpose during the year 1966-67?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) to (c). No proposal has been received from or through the Government of Kerala for the import of spare parts of marine diesel engines. Import licence applications for similar imports are processed individually when received.

Development of Major Ports

 Shri Subodh Hansda: Shri Yashpai Singh: Shrimati Resulta Barkataki: Shri Ravindra Verma; Shri R. S. Pandey: Shri A. K. Gopalan: Shri A. K. Gopalan: Shri Rameshwar Tantia: Shri Himatsingka: Shri R. Barua:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that there is a proposal to develop major ports during the Fourth Five Year Plan;

(b) whether this was discussed at a meeting of the National Harbour Board held in Calcutta in the last part of December, 1963; 'and (c) if so, the main decisions taken at the Board's meeting and Government's reaction thereto?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) The Fourth Five Year Plan will, among other things, cover the improvement and development of major ports.

(b) The Fourth Five Year Plan for major ports was one of the items discussed at the meeting of the National Harbour Board held at Calcutta in December, 1965.

(c) There was a general discussion on the Fourth Plan for major ports. It was indicated during the discussion that the Plan which was still in the draft stage would be finalised shortly. It was agreed that the foreign exchange requirements should be brought down to the minimum and that adequate provision should be made for ensuring additional reserve capacity at the major ports. It was also emphasised that measures to improve operational efficiency should be special'y considered. It was further agreed that the detailed phasing of the work to be covered by the Fourth Plan should be decided by Government in consultation with the Planning Commission. Necessary action is being taken accordingly.

Strike by Japanese Scamen

79. Shri Umanath: Shri Ram Harkh Yadav:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that the Japanese Seamen's Union had expressed its willingness to exempt Indiabound ships carrying aid and essential cargo during their strike in the second half of December, 1965;

(b) whether such a request was made by the Government of India and, if so, with what results; and

(c) if not, the reasons therefor?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva **Reddy**): (a) There was, a newspaper report to this effect in November, 1965.

(b) No, Sir.

(c) No occasion for making such a request arose.

Border Roads

 Shri A. N. Vidyalankar: Shri Subodh Hansda: Shri Ram Harkh Yadav: Shri Rameshwar Tantia: Shri Himatsingka:

Will the Minister of Transport, Avlation, Shipping and Tourism be pleased to state:

(a) whether the Punjab Government and other State Governments on the Pakistan Borders have represented to the Central Government that the Centre, should make adequate financial contributions for the repair of damaged roads on the border due to Indo-Pak war and for the further development of the border road system;

(b) whether Government have examined the request and if so, their reaction; and

(c) whether Government have undertaken any financial liabilities to repair the damaged border roads in Punjab and if so, to what extent?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (c). Yes, Sir, A request was received from the Government of Punjab for Central financial assistance for the repair of roads damaged during the recent Indo-Pakistan conflict in the border areas of the State and for the further development of certain other roads in that The Government of region. India have examined the request and agreed to give a grant-in-aid of Rs. 44 lakhs to the State Government for the repair of damaged roads. This decision has also been communicated to the State Government. No proposal for development of new roads has, however, been accepted.